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OFFICE OF THE REGISTRAR JUDICIAL J&K HIGH COURT

SRINAGAR.

NOTIFICATION.

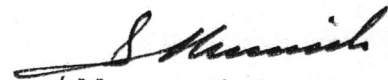
NO: 763-93/Hdsc/sgs/2019 Date: 28-01-2019.

Hon'ble Mr. Justice A.K. Sikri, Judge, Supreme Court of India & Executive Chairman, National Legal Services Authority has approved the calendar for holding of the National Lok Adalats in this year 2019 and the first National Lok Adalat shall be held on 09-03-2019:-

The following types of cases (Pre-Litigation and Pending) may be taken up for settlement in the National Lok Adalat:-

1. Criminal Compoundable offence;
2. NI Act cases under Section 138;
3. Bank Recovery cases;
4. MACT cases;
5. Matrimonial disputes;
6. Labour disputes;
7. Land Acquisition cases;
8. Service Matters relating to pay and allowances and retiral benefits);
9. Electricity and water Bills(excluding non-compoundable);
10. Revenue cases(pending in District Courts and High Courts);
11. Other Civil cases (rent, easmentary rights, injunction suits, specific performance suits) etc.;

In this connection, all the concerned especially Advocates, Govt. Departments, different insurance companies, financial institutes, Banks and private litigants who are desirous of getting their pre-litigation and pending cases amicably settled before the National Lok Adalat, are asked to furnish the particulars of their respective cases to this office by or before 05-02-2019 so that priority may be given to the said cases in the preparation in the cause list.



(Masarat Shaheen)

Registrar Judicial,


J&K High Court

Srinagar

Copy to:-

1. *Principal secretary to Hon'ble the chief Justice, (Patron-in – Chief) J&K state legal services Authority Jammu for kind information of her ladyship.*
2. *Member secretary J&K state legal services Authority, Jammu for kind information of his Lordship Hon'ble the Executive chairman state legal service Authority.*
3. *Secretary to his Lordship Hon'ble Chairman J&K HCLSC for information of his Lordship The Hon'ble Chairman .*
4. *Secretary, J&K High Court Bar Association, Srinagar for information.*
5. *Commissioner Secretary, Department of Revenue, new Secretariat Jammu for information & necessary action.*
6. *Labour commissioner Kashmir, Srinagar for information & necessary action.*
7. *Divisional Manager/Regional Manager National Insurance Company,.*
8. *Divisional Manager/Regional Manager New India Assurance Company,*
9. *Divisional Manager/Regional Manager United New India Insurance Company.*
10. *Divisional Manager/Regional Manager. Oriental Insurance Company*
11. *Divisional Manager/Regional Manager Bajaj Allianz Insurance Company.*
12. *Divisional Manager/Regional Manager ICICI Lombard Company Limited.*
13. *Divisional Manager/Regional Manager State Bank of India Kashmir / Srinagar.*
14. *Divisional Manager/Regional Manager. Bank of India Kashmir/ Srinagar.*
15. *Divisional Manager/Regional Manager \Jammu and Kashmir Bank*

- 16. Divisional Manager/Regional Manager UCO Bank.
 - 17. Divisional Manager/Regional Manager Canara Bank.
 - 18. Divisional Manager/Regional Manager Yes Bank.
 - 19. Divisional Manager/Regional Manager Bank Baroda.
 - 20. Divisional Manager/Regional Manager. HDFC Bank /Kashmir/ Srinagar.
 - 21.. Divisional Manager/Regional Manager Axis Bank Kashmir/ Srinagar.
 - 22. Divisional Manager/Regional Manager Punjab National Bank Kashmir/Srinagar_____
- for information and necessary action.
- 23. Chief Engineer electric, maintain and rural electrification Kashmir, Srinagar for information and necessary action.
 - 24. Chief Engineer PHE Kashmir, Srinagar for information and necessary action.
 - 25. Director information Kashmir, Srinagar for publication of the notification reputed Daily News papers of Kashmir and Jammu.
 - 26. Joint Director Information Kashmir, Srinagar for publication of the notification in the reputed Daily News papers of Kashmir and Jammu.
 - 27. Director Doordarshan for publication/announcement of notification through earliest News bulletin.
 - 28..Director Radio Kashmir for announcement of notification through earliest News bulletin.
 - ✓ 29. I/C NIC J&K HIGH Court Srinagar wing uploading the notification on the official website of the High court Srinagar.
 - 30. Office copy.


 (Masarat Shaheen)
 Registrar Judicial,
 J&K High Court
 Srinagar.

No. - 794 - 823/Hdsc/sgt
 Dt. - 25/01/2019.